**Annexure-1**

**Name of the corporate debtor: Samar Estates Private Limited; Date of commencement of CIRP: 12.01.2024 (Order received on 15.01.2024); List of creditors as on: 13.02.2024**

**List of Secured Financial Creditors belonging to any class of creditors (Amount in ₹)**

| Sr. No | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verificati on | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| Not Applicable | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |